

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 2655
TO BE ANSWERED ON 12.03.2018**

Linking Aadhaar Card with Schools

2655. SHRI GEORGE BAKER:
SHRI PARBHUBHAI NAGARBHAI VASAVA:
SHRI ANIL SHIROLE:
PROF. RICHARD HAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the number of schools linked with Aadhaar so far with regard to Mid-Day Meal served in their schools across the country, State/UT-wise including West Bengal, Maharashtra, Kerala and Gujarat;
- (b) the details of the number of schools not linked with Aadhaar so far across the country, State/UT-wise;
- (c) whether the Government has received some cases of pilferage of this scheme in some of the schools across the country and if so, the details thereof, State/ UT-wise and the action taken by the Government in this regard;
- (d) whether the Government is planning to issue guidelines on Aadhaar IDs for all school going children across the country including the above mentioned States and if so, the details thereof alongwith the reasons therefor and the time by which it is likely to be implemented; and
- (e) the other precautionary action taken by the Government to put a check on cases of pilferages of the scheme?

ANSWER
MINISTER OF STATE IN THE
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)

- (a) & (b): Mid-Day Meal scheme (MDMS) is covered under the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016. The schools are not linked to Aadhaar. A notification has been published in the Gazette of India (Extraordinary) dated 28th February, 2017 which came into effect in all States and Union Territories except in the States of Assam, Meghalaya and the State of Jammu & Kashmir. As per the notification, the beneficiaries are required to furnish proof of possession of Aadhaar number or undergo Aadhaar authentication and if not enrolled for Aadhaar, shall have to apply for Aadhaar enrolment by 31st March, 2018 provided that till the time Aadhaar is assigned to the individual, he/she shall be entitled for benefit subject to the production of the prescribed identification documents.
- (c): A total number of 40 complaints regarding misappropriation, poor quality and irregularities have been received during the calendar year 2017. The State and UT-wise details of these complaints are given at Annexure. These complaints have been forwarded to the concerned States and UTs for taking appropriate action. State Governments and UT Administrations take actions such as departmental disciplinary proceedings, transfer, suspension, initiating criminal proceedings etc. against the erring persons / institutions.
- (d): A Gazette Notification has been published regarding Aadhaar IDs for school going children. No separate guidelines have been issued.
- (e): The Government has adopted an elaborate monitoring mechanism at Central, State and District levels to ensure quality food is served to children under the Scheme. At national level, an Empowered Committee, headed by Minister of Human Resource Development and also a National level Steering-cum-Monitoring Committee (NSMC) as well as Programme Approval Board (PAB) monitor the scheme and

suggest measures for its smooth and effective implementation. At the State level, a State level Steering–cum-Monitoring Committee headed by the State Chief Secretary and, at the District Level, a District Level Committee under the Chairpersonship of the senior-most Member of Parliament of Lok Sabha of the district monitors the implementation of the scheme in the concerned District. At local level Gram Panchayats/Gram Sabhas, members of Village Education Committees (VECs), Parent-Teacher Associations (PTAs) and the School Management Committees (SMCs) monitor the regularity and wholesomeness of the mid-day meal served to children, cleanliness in cooking and serving of the meal, timeliness in procurement of good quality ingredients, fuel, etc., implementation of variety in menu so as to make it attractive to children and ensuring social and gender equity on daily basis. Moreover, Automated Monitoring System (AMS) has been put in place for real time monitoring of MDMS using different communication modes like SMS, IVRS, Mobile Apps, Online web applications. In addition, the Centre constitutes Joint Review Missions (JRMs) consisting of educational and nutritional experts, which review the scheme through field visits from time to time. The reports of JRMs are shared with concerned States and UTs for taking suitable action on the findings.

Annexure

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 2655 for 12.03.2018 raised by Shri George Baker, Shri Parbhubhai Nagarbhai Vasava, Shri Anil Shirole, and Prof. Richard Hay regarding Linking Aadhaar Card with Schools.

State and UT-wise details of complaints regarding Misappropriation, Poor Quality and Irregularities under MDMS during 2017

Sl. No.	State/UT	Misappropriation	Poor Quality	Irregularities	Total
1	Assam	1			1
2	Bihar	2		3	5
3	Delhi	2	1	1	4
4	Gujarat		1		1
5	Haryana		1		1
6	Jharkhand	1			1
7	Kerala			1	1
8	Madhya Pradesh			1	1
9	Maharashtra	1			1
10	Odisha	1		1	2
11	Punjab		1	1	2
12	Rajasthan	2			2
13	Tamil Nadu		1		1
14	Tripura	1			1
15	Uttar Pradesh	7	1	4	12
16	West Bengal	3		1	4
	Total	21	6	13	40